S. No.	Name of the State/UT.		otal allocation from pril-September, 1991 (Figures in MTs)	
25.	Chandigarh		53	
26.	Dadra & Nagar Haveli		20	
27.	Delhi		1444	
28.	Goa		140	,
29.	Daman & Diu		35	
30.	Mizoram		79	
31.	Pondicherry		281	
32.	Lakshadweep		10	
		Total:	32037	

Acquistion of Darbhanga House by CCL

6546. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of COAL be pleased to state:

(a) whether Darbhanga House in Ranchi has been acquired by the Central Coalfields Limited for its Head office; and

(b) if so, when and the amount paid by Central Coalfields Limited?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMA-GOUDA): (a) and (b). Darbhanga Hose was purchased by National Coal Development Corporation on 25.7.1957 for a consideration of Rs. 7,20,000/- from Dr. Kameshwar Singh, Maharajadhiraj of Darbhanga.

Construction of Stations between Korilia and Machol Trombay

6547. SHRI GURUDAS KAMAT: Will the Minister of RAILWAYS be pleased to state: (a) whether there is any proposal to construct two suburban railway stations between Korilla and Machol Trombay; and

(b) if so, whether it is also proposed to start train service between these two stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

Reservation Quota at Ahmednagar Station

6548. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that quota fixed for Ahmednagar in Jhelam Express, Karnataka Express and Goa Express is in adequate to meet the demand of passengers;